

High Court of Jammu and Kashmir at Srinagar.

Order

No: 880

Dated: 9/10/17

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2017-18 as per detail given below:-

Rs. In lacs.

S.No	Name of the court	Salary	O.E.	POL	T.E.	Furniture & furnishings	Tele	Office equipments & appliances.
1.	Pr. D&S Judge, Udhampur	15.00	----	----	0.30	----	----	----
2	Addl. D&S Judge, Srinagar	10.00	0.15	0.15	0.40	----	----	----
3.	Addl. D&S Judge, Baramulla	7.50	0.10 0.27(D/W)	----	0.10	----	----	----
4.	Addl. D&S Judge, (Anti-corruption) Srinagar.	10.00	----	----	----	----	----	----
5.	C.J.M. Samba.	----	----	----	0.20	----	0.05	----
6	C.J.M. Reasi.	----	----	----	0.30	----	----	----
7	C.J.M. Shopian.	25.00	0.15 0.27(D/W)	0.20	0.20	----	0.10	----
8	Sub Judge, Uri.	----	0.15 0.27(D/W)	0.15	----	----	0.10	----
9	Sub Judge, Batote.	----	----	----	----	----	0.15	----
10.	Sub Judge, Ramnagar.	20.00	0.15 0.27(D/W)	0.15	0.15	0.20	----	----
11	Sub Judge, Nowshera.	----	----	----	----	0.40	----	0.50
12	Elect. Mag. Jammu	----	0.15	0.30	----	----	0.15	----
13	City Judge, Jammu.	----	----	----	0.20	----	----	----
14	Judge, Small Causes Court Srinagar.	15.00	0.15	----	----	----	----	----
15	Spl. Mob. Mag. Jammu	----	----	----	----	0.40	----	----
16	Spl. Mob. Mag. Budgam.	10.00	----	----	----	----	----	----
17	Munsiff, Tangmarg.	----	0.10	----	0.30	----	----	----
18	Munsiff, R.S.Pura.	20.00	0.10 0.27(D/W)	----	----	----	----	----
19	Munsiff, Banihal.	15.00	0.27(D/W)	----	----	----	----	----
20	Munsiff, Kishtwar.	----	----	----	----	2.50	----	1.50
21	Munsiff, Chenani.	15.00	0.10	0.10	----	----	----	----
22	Munsiff, Budhal.	10.00	0.10	----	----	----	----	----
23	Munsiff, Pulwama.	15.00	0.20	----	----	----	----	----
24	Munsiff, Billawar.	----	----	0.10	----	0.40	----	----
25	Munsiff, Hiranagar.	----	0.27(D/W)	----	----	----	----	----
26	Munsiff, Sunderbani.	25.00	0.15	0.20	0.20	----	----	----
27.	Munsiff, Bandipora.	----	----	----	0.50	----	----	----
28	Munsiff, Dangiawacha.	13.00	0.15	0.20	0.20	----	----	----
29	Distt. Mob. Mag (Tr) Rajouri	10.00	0.15	0.15	0.30	----	----	----
30	Addl. Mob. Mag. Ramban	9.00	----	0.15	0.10	----	----	----
31	Sub Registrar Srinagar.	----	----	----	0.30	----	----	----

By Order.

[Signature]
Deputy Registrar (Accts) 9/10/17

No: 25109-63/AC Dated: 9/10/17

Copy to the:-

- 1 Pr. D&S Judge, Udhampur.
- 2-3 Addl. D&S Judge, Srinagar/Baramulla
- 4 Addl. D&S Judge, (Anti-corruption) Srinagar.
- 5-7 C.J.M. Samba/Reasi/Sh optan.
- 8-11 Sub Judge, Uri/ Batote/Rmnagar/Nowshera.
12. Electricity Magistrate, Jammu
13. City Judge, Jammu
14. Judge, Small Causes Court Srinagar.
- 15-16 Spl. Mobile Magistrate, Jammu/ Budgam.
- 17-28 Munsiff, Tangmarg/R.S.Pura/Banihal/Kishtwar/Chenani/Budhal/Pulwama/Billawar/Hiranagar/Sunderbani/Bandipora/Dangiawacha.
29. District Mobile Magistrate (Tr) Rajouri.